

12. Collection of minor oilseeds where they grow in natural state should be popularised so that their exploitation may be a source of income to the rural population and may incidentally add to the oil resources of the country.

13. The country should go slow in the matter of development of cottonseed crushing by mills. During the Second Five Year Plan the quantity of cottonseed crushed in the country should not exceed 20 per cent. of the total production of cottonseed.

14. Hand presses used for the crushing of certain oilseeds involve a considerable amount of cruelty to the workmen and these presses may be replaced by power-driven mills with the crushing capacity equal to that of the presses. If any financial assistance in the shape of loans and grants to the owners of these presses is necessary, this should be given by Government.

15. There is a need for separate Central legislation to carry out the recommendations of the Committee. This legislation should provide for the creation of a statutory office of a Controller of the Vegetable Oilseeds Crushing Industry who should be entrusted with the duty of seeing that no new mills are set up for crushing oilseeds, that the existing installed capacity of the mills is not exceeded and that the crushing of Sesamum by mills is not undertaken except for requirements of exports and industries using vegetable oils as a raw material. There may be regional officers working under the Controller of the Vegetable Oilseeds Crushing Industry in the various States who can be delegated suitable powers.

#### SALE OF IMPORTED SUGAR

\*321. SHRI P. D. HIMATSINGKA: Will the Minister for FOOD AND AGRICULTURE be pleased to state the quantity of imported sugar which was sold during (i) 1953-54, (ii) 1954-55 and (iii) 1955-56?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): A statement is laid on the Table of the Sabha.

#### STATEMENT

The quantity of imported sugar sold during 1953-54, 1954-55 and 1955-56

(November 1955— June 1956) was 6,35,000, 4,47,000 and 1,41,000 tons, respectively.

#### RECOMMENDATION OF AGRICULTURAL PRICES ENQUIRY COMMITTEE REGARDING INDEX NUMBERS OF WHOLESALE PRICES

147. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether the Index numbers of wholesale prices of Cereals are prepared region-wise as recommended by the Agricultural Prices Enquiry Committee; and

(b) if not, what are the difficulties in the way and what steps have been taken to remove such difficulties?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) No.

(b) The compilation of the region-wise Index Numbers of Wholesale Prices can be taken up only after all the State Governments start sending the price data to the Central Government, in respect of all the centres and commodities selected by the Agricultural Prices Enquiry Committee. Arrangements needed for the purpose have not yet been finalised by all the State Governments. The matter is, however, being actively pursued with them.

#### HILL STATION FACILITIES FOR GOVERNMENT DOCTORS

148. SHRI M. VALIULLA: Will the Minister for HEALTH be pleased to state:

(a) whether there is any scheme under which Government doctors are given facilities to spend some part of summer at hill stations on the lines of facilities granted to railway employees; and

(b) if not, whether there is a proposal to introduce such a scheme?

THE MINISTER FOR HEALTH (RAJKUMARI AMRIT KAUR): (a) There is no such scheme.

(b) No.

#### PUBLIC CALL OFFICES IN MYSORE

149. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS be